

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-501
Appeal No- 363/252/ND/2019

IN THE MATTER OF:

Evercool Plastronics Pvt Ltd

V/s

RoC

....Applicant

....Respondent

SECTION

U/s 252

Order delivered on 18.03.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

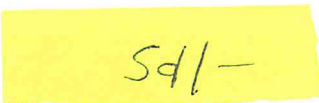
PRESENT:

For the Applicant :

For the Respondent :

ORDER

None appeared on behalf of the parties. List the matter on **11.05.2021**.


(K.K. VOHRA)
MEMBER (T)


(ABNI RANJAN KUMAR SINHA)
MEMBER (J)